

## NOTICE FOR AWARD OF TENDER

Notice No. XXXIV-57/2019 - 8891, Date: 29.07.2019

It is notified to all concerned that the **Comprehensive Annual Maintenance Contract for 19 numbers of MFPs installed at the residential offices of the Hon'ble Judges of the High Court of Orissa**, pertaining to eTender Notice No. XXXIII-06/2016-19-4184 dtd- 28.03.2019, published in the eProcurement portal of the Government of Odisha, is hereby awarded to **M/s Portal Infotech, Bhubaneswar** for the financial year 2019-20.

Authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Work Order duly signed by the **Registrar (Judicial)**, the Tender Inviting Authority of the Court, to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email id.

**N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order pertaining to the tender or Term and Condition supplemental, consequential and incidental thereto, at any stage of the Contract in the interest of transparent tendering process.**

By Order

  
Registrar (Judicial)  
High court of Orissa